

SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice Indrajit Mahanty as Chief Justice in Rajasthan High Court.

Office of the Chief Justice of the Rajasthan High Court would be falling vacant shortly, consequent upon elevation of Mr. Justice S.Ravindra Bhat, Chief Justice of that High Court to the Supreme Court, in terms of a separate recommendation made by the Collegium today. Therefore, appointment to that office is required to be made.

Mr. Justice Indrajit Mahanty is the senior-most Judge from Orissa High Court and at present is functioning, on transfer, in Bombay High Court. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice Indrajit Mahanty is suitable in all respects for being appointed as Chief Justice of the Rajasthan High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is no Chief Justice from Orissa High Court.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

New Delhi,
August 28, 2019.